

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)**

**ITEM No.25
C.P.No.106/BB/2022**

IN THE MATTER OF:

M/s. Civic India M Far Habitat and
Infrastructure Pvt. Ltd.
Vs.
ROC, Karnataka

... Petitioner

Order under Section 441 of CA, 2013

Order delivered on 15.11.2022

CORAM:

**SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri Uday Shankar
For the Respondent : None

ORDER

1. Heard Shri Uday Shankar, learned Counsel appearing for the Petitioner.
2. **Order Reserved.**

- Sd -

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

- Sd -

**(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)**